

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s) . 5483-5484/2017

LUCKNOW DEVELOPMENT AUTHORITY THROUGH ITS SECRETARYAppellant(s)

VERSUS

BHUSAI & ORS.

Respondent(s)

(WITH IA No.66723/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS and
IA No.66727/2017-EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 17242/2017 (XI)

Date : 10-05-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MS. JUSTICE INDU MALHOTRA

For Appellant(s) Mr. M. C. Dhingra, AOR

For Respondent(s) Mr. E. C. Agrawala, AOR

Mr. Pradeep Kant, Sr. Adv.
Mr. Anurag Kishore, AOR
Mr. Divyanshu Sahay, Adv.
Mr. Parth Upadhyay, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after decision in SLP(C)Nos. 9798-9799 of
2016 etc. - Indore Development Authority and Etc. Vs.
Shyam Verma and Ors. Etc.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER